

9. Suri
10. Tarkeshwar
11. Jalpaiguri
12. Siliguri
13. Darjeeling
14. Berhampur
15. Ballarghat
16. Bishnupur
17. Basirhat
18. Raiganj
19. Ranaghat
20. Katwa

UNION TERRITORIES

- I. A & N ISLAND (Allocated towns 1)
 1. Port Blair
- II. ARUNACHAL PRADESH (Allocated towns 1)

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- III. DADRA & NAGAR HAVELI (Allocated towns 1)
 1. Silvasa
- IV. GOA DAMAN & DIU (Allocated towns 1)
 1. Panaji
- V. MIZORAM (Allocated towns 1)
 1. Aizawl
- VI. PONDICHERRY (Allocated towns 1)
 1. Karaikal

Changes in Orissa Land Reforms (Amendment) Bill, 1979

3992. SHRI GIRIDHAR GOMANGO : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) the changes suggested in the Orissa Land Reforms (Amendment) Bill, 1979 by Government of Orissa;

(b) the reaction of Government of India to those changes and communicated to that State; and

(c) the steps taken by Central Government to clear the Bill ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) to (c). The Orissa Land Reforms (Amendment) Bill, 1979 is still under consideration. The question of making any changes in the Bill by the Government of Orissa at this stage does not arise.

Import of Edible Oil

3993. PROF. RAMKRISHNA MORE : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Central Organisation of Oil Industry and Trade (Bombay) has urged the Government to stop edible oil imports;

(b) if so, the details thereof; and

(c) the Government's reaction thereto ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) Yes, Sir.

(b) They have stated that the increase in import of edible oils has adversely affected its indigenous production and have resulted in unremunerative prices to soyabean growers during 1984. The import of edible oils is also not conducive to self-sufficiency in Seventh Plan.

(c) In view of the present gap between demand and supply of indigenous edible oils it is not possible to stop all imports immediately.

Drought in Kumaon and Garhwal Areas

3994. SHRI MANVENDRA SINGH : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether the Kumaon and Garhwal areas have been affected by drought during 1984-85;

(b) if so, whether Government would declare these areas as drought affected areas; and

(c) if not, whether Government would like to conduct any survey to know about the drought condition in these areas ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI

BUTA SINGH): (a) to (c). The information is being collected from the State Government for placing on the Table of Lok Sabha in, due course.

11.50 hrs.

Several Hon. Members rose.

[Interruptions]

**Reduction of selling price of
Fertilizers**

3995. PROF. RAMKRISHNA MORE : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Government have received representations/suggestions regarding the reduction in selling price of fertilizers;

(b) if so, the details thereof; and

(c) Government's reaction thereto ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH): (a) and (b). (i) A suggestion was received from Sitapur stating that farmers know that use of fertiliser is profitable to him but they are so poor that they are not able to use the fertiliser in a balanced manner and therefore it was necessary to reduce the prices of fertilizers so that sufficient quantity of fertilisers are used and production increased to improve the economic condition of the Nation.

(ii) A number of farmers/dealers in Punjab have represented that Ammonium Chloride which is not under Statutory price control has been found very useful but its price is very high and action should be taken by Government to reduce its price,

(c) (i) Fertiliser is already a highly subsidised commodity and not withstanding its increasing cost, the prices were reduced by 7 1/2 % in June, 1983.

(ii) Ammonium Chloride has been brought under Statutory price control with effect from 19.4.85 and the price to farmer anywhere in the country has been fixed at Rs. 1550/- M.T.

MR. SPEAKER : One by one. I cannot listen to you all at the same time. I have already allowed Dr. Patel to speak. Why are you interrupting ? This is not proper. Let him have his say.

Dr. A. K. PATEL (Mehsana) : I would like to bring to your attention the atrocities by the Police in Ahmedabad. I have brought some photos.

MR. SPEAKER : You can give it to me. I will try to find out what is what. I will examine them.

DR. A. K. PATEL : It should be investigated.

SHRI INDRAJIT GUPTA (Basirhat) : I bring to your notice the serious report that some non-official agencies are preparing maps of some restricted and strategic border areas and sending them out to foreigners. This is a matter against the security of the country.

MR. SPEAKER : I am waiting for the information. I am getting the facts.

SHRI PIYUS TIRAKY (Alipurduar) : Of course, it is a State subject. Sir, in Bihar 15 people were killed in Police firing, including an ex-M.P., Fr. Anthony.

MR. SPEAKER : I will look into it.

I have to say something. I think I will have to appeal to the whole House and to all the parties who are represented or are not represented in the House and to the general public at large in the whole country. This incidence of violence is not a healthy trend for the democratic institutions. This is a negation of democracy. If we are to opt for violence, then democracy will not exist.

SHRI INDRAJIT GUPTA : Please find out what it is due to.

MR. SPEAKER : We have to find out